

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF BRAHMAPUTRA GALVOCHEM PVT LTD

RELEVANT PARTICULARS		
1	Name of corporate debtor	Brahmaputra Galvochem Pvt Ltd
2	Date of Incorporation of Corporate Debtor	16/08/1993
3	Authority under which corporate debtor is incorporated	Registrar of Companies, Shillong
4	Corporate identity number of corporate debtor	U27105AS1993PTC003967
5	Address of the registered office and principal office (if any) of corporate debtor	Room No 19, 2nd floor, Vrindavan Market, S J Road, Athgaon, Guwahati-781001, Assam
6	Insolvency commencement date in respect of corporate debtor	18/11/2022
7	Estimated date of closure of insolvency resolution process	17/05/2023 (180 days from Insolvency commencement date)
8	Name and registration number of the insolvency professional acting as Interim Resolution Professional	<u>Name:</u> CA Purshotam Gaggar <u>Registration no.:</u> IBBI/IPA-001/ IP-P00487/2017-18/10875
9	Address and email of the interim resolution professional, as registered with the board	<u>Address:</u> P Gaggar & Associates, Chartered Accountants 3 rd Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001 <u>Email:</u> purshotamgaggargar@hotmail.com
10	Address and email to be used for correspondence with the interim resolution professional	<u>Address:</u> P Gaggar & Associates, Chartered Accountants 3 rd Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001 <u>Email:</u> cirp.bgpl@gmail.com
11	Last date for submission of claims	07/12/2022
12	Classes of creditors, if any, under clause (b) of sub section (6a) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Name of Insolvency Professionals identified to act as authorized representative of creditors in a class	Not Applicable
14	A. Relevant forms and B. Details of authorized representatives are available at:	A. https://ibbi.gov.in/home/downloads B. Not Applicable



Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of the **Brahmaputra Galvochem Pvt Ltd** vide order no. C.P. (IB) No. 15/GB/2022 dated 18/11/2022; copy made ready and communicated on 23rd November, 2022.

The creditors of Brahmaputra Galvochem Pvt Ltd, are hereby called upon to submit their claims with proof on or before 07/12/2022 to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims denominated in foreign currency shall be valued in Indian currency at the official exchange rate as on the insolvency commencement date.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 25/11/2022

Place: Guwahati



A handwritten signature in blue ink, appearing to be "P.G.", written above a horizontal line.

CA PURSHOTAM GAGGAR
Interim Resolution Professional for
Brahmaputra Galvochem Pvt Ltd
IBBI/IPA-001/ IP-P00487/2017-18/10875